NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

3)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/17/2017

NAME OF THE PETITIONER(S)

: S.P. VELUMANI

NAME OF THE RESPONDENT(S)

: MAGNUM SPINNING MILLS INDIA PVT LTD

UNDER SECTION

: 241/242 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

B. S. Maniela Aeni, Adr For Espalo, CBE

For Positioner Sencurry

<u>ORDER</u>

Counsel for Petitioner present and filed an amended petition; copy of which has been served to the other side. No representation on behalf of the Respondent. Matter is posted for appearance of the Respondent. Put up on 17.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk